

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 31.05.2022 (TUESDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 257 of 2022 in Competition App. (AT) No. 18 of 2021 (With Defects)	Nilesh Patel Vs. Competition Commission of India	Nilesh Patel	Shama Nargis-R1 Balaji Subramanian

For Admission (Fresh Cases)

2.	Comp. App. (AT) No. 73 of 2022	Rakesh Jindal Vs. Rashi Steel and Power Ltd. & Ors.	Karan Malhotra	Animesh Kumar Ishaan Saha Tanay Agarwal Nishant Kumar-R1
3.	Competition App. (AT) No. 25 of 2022	People for Animals Through its Trustee Gauri Maulekhi Vs. Competition Commission of India & Ors.	Amritananda Chakravorty	Shama Nargis Parthsarathi Jha-R2

For Admission (After Notice)

4.	Competition App. (AT) No. 16 of 2021	Pawan Jagetia Vs. Competition Commission of India & Ors. With	Abir Roy	Balaji Subramanian Arav Kapoor-R1 Manika Brar-R5
5.	Competition App. (AT) No. 21 of 2021	Sovan Roy Director General, All India Brewers' Association Vs. Competition Commission of India With	Subodh P. Deo	Balbir Singh(ASG) Balaji Subramanian Arav Kapoor Ishani Banerjee Shama Nargis
6.	Competition App. (AT) No. 22 of 2021	All India Brewers' Association Vs. Competition Commission of India With	Subodh P. Deo	Balbir Singh (ASG) Balaji Subramanian Arav Kapoor-R1 Sonam Mathur Nisha K Uberoi-R2 Atryee Sarkar-R5

7.	Competition App. (AT) No. 23 of 2021	United Breweries Ltd. Vs. Competition Commission of India & Ors. With	Nisha Kaur Uberoi	Balbir Singh(ASG) Balaji Subramanian Arav Kapoor-R1 Shama Nargis Afreen Abbassi-R4 Subodh P Deo-R5
8.	Competition App. (AT) No. 24 of 2021	Perry Goes Vs. Competition Commission of India & Ors. With	Sahil Khanna	Balbir Singh(ASG) Balaji Subramanian Arav Kapoor-R1 Shama Nargis Rahat Dhawan-R6 Atryee Sarkar-R4
9.	Competition App. (AT) No. 25 of 2021	Shekhar Ramamurthy Vs. Competition Commission of India & Ors. With	Ravisekhar Nair	Balbir Singh(ASG) Arav Kapoor-R1 Shivangi Chawla Gautam Chawla-R6 Afreen Abbassi-R4
10.	Competition App. (AT) No. 26 of 2021	Kiran Kumar Vs. Competition Commission of India & Ors. With	Abhay Joshi	Balbir Singh(ASG) Balaji Subramanian Arav Kapoor-R1 Shama Nargis Shivangi Chawla Gautam Chawla-R6 Afreen Abbassi-R4
11.	Competition App. (AT) No. 27 of 2021	Kalyan Ganguly Vs. Competition Commission of India & Ors.	Ravisekhar Nair	Balbir Singh(ASG) Balaji Subramanian Arav Kapoor-R1 Shama Nargis Shivangi Chawla Gautam Chawla-R6 Afreen Abbassi-R4

For Hearing

12.	Comp. App. (AT) (Ins) No. 612 of 2021 (PH)	Rajesh Narang Vs. Durha Vitrak Pvt. Ltd. & Anr.	Rajat Bhardwaj	Sharad Tyagi Yukti Makan-R1, R2 Aishwarya Mohan Gahrana
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By order of Hon'ble Chairperson
-sd/-
Registrar